

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO.1095
TO BE ANSWERED ON 08.02.2018

Digitisation of Land Records

1095. SHRI PONGULETI SRINIVAS REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is implementing Digital India Land Records Modernization Programme (DILRMP) in order to streamline the land records across the country and if so, the details thereof;
- (b) the details of funds allocated under DILRMP to Telangana during each of the last three years and the current year;
- (c) whether the Government has appointed a committee to monitor DILRMP process and if so, the details thereof;
- (d) whether any target has been fixed for State Governments to complete the digitisation and modernization of land records across the country; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) to (e) The erstwhile National Land Records Modernization Programme (NLRMP) was being implemented as a Centrally Sponsored Scheme since 2008-09. It has been revamped as the Digital India Land Records Modernization Programme (DILRMP) in 2015-16.

The DILRMP has been made a Central Sector Scheme with cent per cent Central funding with effect from 01st April 2016.

The DILRMP has the following components:

- 1) Computerization of Land Records
- 2) Survey/Resurveys and updating of the survey and settlement Records
- 3) Computerization of Registration
- 4) Modern Record Rooms–Land Records Management Centre at Tahsil/Taluk/Circle/Block level
- 5) Training and capacity building
- 6) Core GIS

- 7) Legal Changes and
- 8) Programme management

One or more components have been sanctioned in 457 districts of the 36 States/Union Territories in the country.

States can supplement and add State-specific needs and requirements as they may deem relevant and appropriate.

Rs.1399.83 crore has been released in the country so far, of which Rs. 83.85 crore has been released to the State of Telangana. Details of funds released to the State of Telangana during the last three years and in the current year are given below:

(Rs. in crore)		
Sl. No.	Year	Amount
1.	2014-15	83.85
2.	2015-16	0.00
3.	2016-17	0.00
4.	2017-18 (upto 31-01-2018)	0.00
Total		83.85

For sanctioning of projects and monitoring and reviewing of the programme, a Project Sanctioning and Monitoring Committee has been set up in the Department of Land Resources (DoLR) at the national level. States / UTs have their own Monitoring and Reviewing Committee (s) at State / UT level as well as at District level for monitoring and reviewing the programme. The progress is also monitored by the department through the Central Management Information System (MIS) portal of DILRMP developed by NIC and hosted at URL:dilrmp.nic.in.

The programme is demand driven, and its progress depends on the pace of implementation by the States / UTs.
